

Rhushan to the Select Committee on the Customs Tariff Bill, 1974 in the vacancies caused by the resignations of Sarvashri Y. B. Chavan and K. R. Ganesh."

The motion was adopted

PUBLIC FINANCIAL INSTITUTIONS LAWS (AMENDMENT) BILL

Appointment of Members to Joint Committee

SHRI M. RAM GOPAL REDDY: (Nizamabad) I beg to move:

"That this House do appoint Sarvashri C. Subramaniam, Vikram Mahajan and B. K. Daschowdhury to the Joint Committee on the Public Financial Institutions Laws (Amendment) Bill, 1973 in the vacancies caused by the resignations of Sarvashri Y. B. Chavan, K. R. Ganesh and A. K. M. Ishaque."

MR. DEPUTY-SPEAKER: The question is:

"That this House do appoint Sarvashri C. Subramaniam, Vikram Mahajan and B. K. Daschowdhury to the Joint Committee on the Public Financial Institutions Laws (Amendment) Bill, 1973 in the vacancies caused by the resignations of Sarvashri Y. B. Chavan, K. R. Ganesh and A. K. M. Ishaque."

The motion was adopted.

16.15 hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS

RECOMMENDATION TO RAJYA SABHA TO NOMINATE MEMBER

SHRI NAWAL KISHORE SHARMA (Dausa): I beg to move:

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate a member from Rajya Sabha to associate with the Committee on Public Under-

takings of this House for the unexpired portion of the term of the Committee ending on the 30th April, 1975 vice Shri H. M. Trivedi ceased to be a member of the Committee on his appointment as a Minister and do communicate to this House the name of the member so nominated by Rajya Sabha."

MR. DEPUTY-SPEAKER: The question is:

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate a member from Rajya Sabha to associate with the Committee on Public Undertakings of this House for the unexpired portion of the term of the Committee ending on the 30th April, 1975 vice Shri H. M. Trivedi ceased to be a member of the Committee on his appointment as a Minister and do communicate to this House the name of the member so nominated by Rajya Sabha."

The motion was adopted.

COMMITTEE OF PRIVILEGES

EXTENSION OF TIME FOR PRESENTATION OF REPORT

SHRI B. R. SHUKLA (Bahraich): I beg to move:

"That this House do further extend upto the last day of the first week of the next session the time for the presentation of the Report of the Committee of Privileges on the question of privilege against Shri Jagjit Singh, erstwhile President of the New Friends Co-operative House Building Society Ltd. New Delhi, regarding a letter purported to have been written by him to the Lt. Governor of Delhi on the 7th May, 1974, allegedly casting aspersions on Parliament."